

**THE CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR
ORDER SHEET**

APPLICATION NO.: _____

Applicant(s)

Respondent (s)

Advocate for Applicant (s)

Advocate for Respondent (s)

NOTES OF THE REGISTRY	ORDERS OF THE TRIBUNAL
<p>Copy sent to Jijina Vide S.E.W.</p> <p>139/23.2.06 140/24.2.06 141/28.2.06 142/27.2.06 203 205</p>	<p><u>OA No. 51/2006.</u> <u>23.02.2006.</u></p> <p>Mr. P. P. Mathur counsel for the applicant. Mr. Hemant Mathur counsel for Respondent No.1. Mr. Rakesh Jain Proxy counsel for Mr. Sanjay Pareek counsel for Respondent No.2. Mr. Vijay Dutt counsel for Respondent No.3.</p> <p>Learned Counsel for Respondent No.3 submits that he has received instructions from the Officer In-charge that the applicant has been permitted to join as a Member of IAS Rajasthan Cadre and the present OA has become infructuous. In view of this subsequent development, the present OA has become infructuous and is disposed of accordingly.</p> <p>(M. L. SAWHAN) JUDICIAL MEMBER</p> <p><u>P.C./</u></p>